

Shri Tridib Kumar Chaudhuri: Have lands been acquired there?

Shri Manubhai Shah: No, they will be acquired.

Shrimati Renu Chakravartty: It is a small sub-station which is going to be erected at Kalimpong, and the actual Central Sericultural Research Station will be in Berhampore. I would like to know how much of this Rs. 22 lakhs which was actually sanctioned only in May, 1960 is for starting the work in Berhampore?

Shri Manubhai Shah: That is what I said. The actual physical expenditure can only be known when the construction activities are over. This covers both the portions of the research station.

Shri Ranga: May I draw your attention to a small inaccuracy? We were told earlier without any qualification that the land had been acquired. Later on when a supplementary question was put whether it was a fact that it had been acquired at the principal site, then the hon. Minister says, no, only at a subsidiary place they were able to acquire the land. Surely that is not the kind of answer that we should get.

Shri Manubhai Shah: If the hon. Member reads the answer he will see that the actual location of the land acquired has been given. She wanted to know further what was happening to the other part of the land. These lands belong to private owners, and a lot of negotiations have to take place before the owners part with their lands. Therefore, it takes a little time.

Shri Ranga: Then, why not say so in the beginning.

Shri Manubhai Shah: Land acquired in the proper place has been given in the answer.

Shri Shivananjappa: The work with regard to the Central Sericultural Research Institute in Chennapatna in the State of Mysore which was started

several years back is still to be completed.

Shri Manubhai Shah: Now the idea is that it will be used by the community project people and we are thinking of building a separate institute near about Mysore and Bangalore. A site is being selected.

Shri Tridib Kumar Chaudhuri: I wanted to know whether the preliminaries in regard to the acquisition of land in Berhampore have been completed.

Shri Manubhai Shah: Yes, Sir.

Shrimati Renu Chakravartty: When is the work going to start in Berhampore for the Central Institute?

Shri Manubhai Shah: The question relates to a small station and all possible details have been given. We cannot be expected to know every stage of work at every minute and say what is happening. What I can assure is this. The total amount required for the research institute has been sanctioned; orders have been placed and within 18 months both the centre and the sub-centre will be ready.

Shrimati Renu Chakravartty: It is not a small centre; it is quite big.

Mr. Speaker: I hope that it will develop into a big centre.

U.K. Probe on Influx of Indian Immigrants

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 Shri Assar:
 Shri Ajit Singh Sarhadi:
 Shri Bibhuti Mishra:
 Shri Aurobindo Ghosal:
 Shri Hem Barua:
 *1217. { Shri Raghunath Singh:
 Dr. Ram Subhag Singh:
 Maharajkumar Vijaya
 Ananda:
 Shri P. G. Deb:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that the number of Indian immigrants to the U.K. is largely increasing;

(b) if so, whether Government have made inquiry about their immigration;

(c) the number of passports issued to Indians for the U.K. from January, 1961 to June 1961; and

(d) the increase in the number of passports issued as compared to corresponding period last year?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) Government do not maintain any statistics of Indian emigrants to the United Kingdom or to any other country. Therefore, we are not in a position to state categorically whether the number of Indian emigrants to the U.K. is increasing or not.

(b) As Government do not normally interfere with the free movement of Indian citizens, the question of making any inquiry does not arise.

(c) 12,277 passports and endorsements were granted for the U.K. during the period January to June, 1961.

(d) There was an increase of 2,110 passports and endorsements in 1961 as compared with the corresponding period of 1960.

Shri Vajpayee: Is it a fact that the Government of the United Kingdom is contemplating putting some restrictions on the entry of Indian emigrants?

Shri Sadath Ali Khan: Not that I am aware of.

Shri Ansar Harvani: The Parliamentary Secretary has referred to the number of passports and endorsements. Has the Government any idea of the number of people who have gone there on forged passports?

Shri Sadath Ali Khan: That is a separate question. I have often answered that question here. It is difficult to assess their number.

Shri Hem Barua: In view of the fact that Indian emigrants to U.K. with forged passports made headline

news, may I know whether the Government proposes to ask the U.K. Government to screen the passport holders in that country to discover those who have travelled with forged passports?

Shri Sadath Ali Khan: We cannot ask the foreign Government to do something; we are taking it up ourselves on our side. However, I submit that this question does not arise.

Shri Heda: One of the aspects of the problem that the U.K. Government is probably facing is that there are emigrants from India without any passports while there are others with forged passports. Therefore, may I ask whether the U.K. Government approached the Government of India for any help and if so, in what way have they sought our help?

Shri Sadath Ali Khan: I am speaking subject to correction. But this is the mutual understanding that people with forged passports should not be allowed to travel to the United Kingdom.

Shri Vidya Charan Shukla: The Parliamentary Secretary has mentioned that there has been an increase of about 2,000 passports issued as compared to the corresponding period last year. Is this a normal feature of our passport issuance or is there anything extraordinary about it?

Shri Sadath Ali Khan: The position is that the families also go and join the people who have found jobs there; that increases the number of passports and endorsements.

Shri Hem Barua: On a point of order, Sir. Just now the hon. Parliamentary Secretary said that on the U.K. side they are not to see that there are no immigrants to that country with forged passports and that it is our responsibility and all that...

An Hon. Member: He did not say so..... (*Interruptions.*)

Mr. Speaker: That does not arise out of that question.

Shri Hem Barua: I shall state my point of order.

Mr. Speaker: I know the point of order; it does not relate to this question at all. The Parliamentary Secretary, not once but twice, said that this question relates only to the issue of passports and so far as the forged passports are concerned, that is a different matter. There is no point of order on this.

Shri Hem Barua: May I explain the point of order?

Mr. Speaker: I have understood his point of order. I have got telepathic connection with the hon. Member and whenever he rises, I understand him.

Shri Indrajit Gupta: May I know whether the Government have come to know that as a result of this influx of Indian immigrants to U.K. there are some attempts being made to create anti-Indian racial conflicts there as took place recently in Middlesburgh?

Shri Sadath Ali Khan: No, Sir.

Indians in Kuwait

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*1220. { Shrimati Maimoona
Sultan:
Shri Ajit Singh Sarhadi:

Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that there is a large number of Indians in Kuwait;

(b) if so, what steps are being taken for their protection; and

(c) who is accredited to Kuwait to look after Indian interests?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) There are about 6,000 Indians in Kuwait.

(b) and (c). The Indian Trade Commissioner in Kuwait looks after the Indian community with a view to protect their interests. The Indian Ambassador in Baghdad also visits the area from time to time.

Shrimati Maimoona Sultan: There was some trouble in Kuwait sometime back because of the assertion of Gen. Kassem that Kuwait formed part of Iraq, while Kuwait claimed that it was sovereign and independent. Since that time, may I know whether it is a fact that a large number of Indians have moved from there to India and if so what is the number of those people?

Shrimati Lakshmi Menon: Nobody has moved out of Kuwait. Conditions are stable there. We have had no complaints whatever from the Indian residents there.

Shri Braj Raj Singh: Is it a fact that since there was some trouble recently in Kuwait the difficulties of the Indian Nationals have increased and they have complained to the Commissioner there and he is not able to help them?

Shrimati Lakshmi Menon: It is untrue. Our Indian Ambassador in Iraq also succeeded in establishing friendly relations with the rural and our Trade Commissioner goes and meets the rural and we have been assured that there will be no interference as far as Indian citizens are concerned: they have no complaints; they are quite settled and happy there.

Shri Tridib Kumar Chaudhuri: Apart from our Trade Commissioner in Kuwait, have we any diplomatic representation to represent us in Kuwait since the declaration of independence of that land?

Shrimati Lakshmi Menon: No, Sir; even the Trade Commissioner was appointed only last May. There is no other diplomatic representative there.

Shrimati Maimoona Sultan: May I know the attitude of the Government of India to the sovereignty of Kuwait as against the claim of Iraq?

Shrimati Lakshmi Menon: The Government of India has always regarded Kuwait as an independent State.